

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS  
(ENGLISH VERSION)**



**Third LOK SABHA**

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-FIFTH REPORT

(Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Thirty-fifth Report.

2. The Committee met on the 2nd March, 1964 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 6th March, 1964.

3. The Members whose resolutions had been included in the List of Business for the 6th March, 1964 had been invited to present their views on the resolutions before the Committee. Shri Ananda Nambiar Attended the sitting.

4. The Committee recommend the allocation of time as follows :—

(1) Resolution regarding Land Reforms.	1½ hours.
(2) Resolution regarding Nationalisation of Film Industry.	1 hour.

NEW DELHI:

March 2, 1964.

Phalgun 12, 1885 (Saka).

S. V. KRISHNAMOORTHY RAO,  
Chairman,  
Committee on Private Members'  
Bills and Resolutions.